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**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

ORDER

Dated, ____ March, 2019

No. HCM II/44/2016/Estt/____

In supersession of all previous orders,

Hon'ble the Chief Justice is pleased to constitute the following Committees comprising as follows respectively:-

1. Central Selection Committee-

- (i). Registrar General – Chairman
- (ii). Registrar (Admn) – Member
- (iii). District Judges - Members (Pertaining to their Districts)

2. Screening Committee for all Gazetted Officers' post -

- (i). Registrar General
- (ii). Registrar (Admn)
- (iii). Joint Registrar-cum-Secretary to Hon'ble the Chief Justice

3. Committee for e-Procurement Process -

- (i). Registrar General
- (ii). Registrar (Admn)
- (iii). Finance Officer
- (iv). Joint Registrar-cum-OSD
- (v). Central Project Coordinator, e-Courts Project, Meghalaya.
- (vi). State Informatics Officer/Sr. Technical Director, NIC, Shillong

4. Enrollment Committee-

- (i). Registrar General
- (ii). Advocate General, Government of Meghalaya
- (iii). G.S.Massar, Senior Advocate, High Court of Meghalaya

5. Task Force -

- (i). Registrar General
- (ii). Central Project Coordinator

6. National Court Management System (Secretariat) –

- (i). Registrar General – **Secretary**
- (ii). Smti.D.Rynjah, joint Registrar-cum-Secretary
- (iii). Shri.S.Dev, Deputy Registrar
- (iv). Shri.V.Rani, Computer Operator – **Data Entry Operator**

7. Co-ordinating Cell to Coordinate with the Dedicated Cell of the State Government –

- (i).Registrar General
- (ii). Deputy Registrar-I

**8. Departmental Promotion Committee No.1
(For the post of Registrar to Assistant Registrar) –**

- (i). Registrar General
- (ii). Director, Meghalaya State Judicial Academy
- (iii).Registrar (Admn)

**9. Departmental Promotion Committee No.2
(For other posts in the Registry) –**

- (i). Registrar General
- (ii). Registrar (Admn)
- (iii).Deputy Registrar-I

By order,


REGISTRAR GENERAL

Memo. No. HCM II/44/2016/Estt/ ^{1383A} ~~1383A~~
Copy to :-

Dated, 26.03 March, 2019

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice for His Lordship's information.
2. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya for His Lordship's information.
3. The Advocate General, Government of Meghalaya
4. State Informatics Officer, NIC, Meghalaya, Shillong.
5. Shri.G.S.Massar, Senior Advocate, High Court of Meghalaya for information.
6. The District & Sessions Judges _____
7. The Registrars, High Court of Meghalaya for information.
8. The Central Project Coordinator, High Court of Meghalaya for information.
9. The Joint Registrar-cum-OSD, High Court of Meghalaya for information.
10. The Deputy Registrars, High Court of Meghalaya for information.

11. The Assistant Registrars, High Court of Meghalaya for information.
12. The PRO, High Court of Meghalaya for information
- ✓ 13. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
14. The Court Officers
15. Office File.


REGISTRAR GENERAL